

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.19751 of 2023**

Arising Out of PS. Case No.-580 Year-2019 Thana- GOPALGANJ COMPLAINT CASE
District- Gopalganj

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Ajay Singh @ Ajay Kumar Singh

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

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Appearance :

For the Petitioner/s : Mr. Raghav Prasad, Adv
For the Opposite Party/s : Mr. Rabindra Kumar, APP

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CORAM: HONOURABLE MR. JUSTICE PRABHAT KUMAR SINGH
ORAL ORDER

3 11-03-2024 At the request of learned counsel for the petitioner,

put up this case on 18.03.2024.

(Prabhat Kumar Singh, J)

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